

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

TC.P No. 128/(MAH)/2009
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.03.2017

NAME OF THE PARTIES: Mr. Ajit Dugal
V/s.
M/s. Sima Hotels & Resort Limited

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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Order
TCP No. 128/397-398/NCLT/MB/MAH/2009

Petitioner Counsel is absent. At request of the Respondent Counsel,
list this matter for hearing on 9.6.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)